

Filing under List of Stakeholders under Regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s GARVIT INNOVATIVE PROMOTERS LIMITED; Date of Commencement of Liquidation: 15.10.2025 (Order received on 22.10.2025); List of stakeholders as on: 15.11.2025

PART 1 – LIST OF FINANCIAL CREDITORS

Sl. No.	Name of the Creditor	Details of claim received		Details of claim admitted							Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, If any
		Date of receipt	Amount claimed (Amount in Rs)	Amount of claim Admitted (Amount in Rs)	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted				
1*	Noble Co-operative Bank Ltd.	14.11.2025	5,83,11,823/-	5,83,11,823/-	Secured Loan given to M/s Pantel Technol	70,00,000/-	Yes	Charge Against the Assets of M/s Pantel Technologies Pvt. Ltd. and	5,83,11,823/-	3.63	-	-	-	Claim is provisionally admitted and

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